

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.01.2019 (Thursday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 11 of 2019 in Comp. App. (AT) (Ins) No. 794 of 2018	Avishek Roy Share, holder of Reacon Engineers (India) Pvt. Ltd. Vs. Diamond Steel Enterprise	Dibyadyu	
2.	Restoration Application No. 01 of 2019 Comp. App (AT) No. 345 of 2018	Vis-Ram Financial Services Pvt. Ltd. Vs. Metafilms (India) Ltd. & 33 Others.	Arnav Dash	
3.	Comp. App. (AT) (Ins) No. 459 of 2018	Akshay Uday Vs. Jones Lang LaSalle Property Consultants (India) Pvt. Ltd.	ArjitMazumdar	Vasanth Rajesekaran

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 01 of 2019	Yash Technologies Pvt. Ltd. Vs. Base Corporation Ltd.	Raghavendra Mohan Bajaj	
5.	Comp. App. (AT) (Ins) No. 02 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	
6.	Comp. App. (AT) (Ins) No. 03 of 2019	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Siddarth Kant	
7.	Comp. App. (AT) No. 02 of 2019	B. Govinda Ramesh Vs. Vinyasa Engineers Pvt. Ltd. & Ors.	Kumar Sudeep	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 594 of 2018	Agarwal Coal Corporation Ltd Vs Shriram Cement Ltd	Mohtashim Kibriya	
9.	Comp. App. (AT) (Ins) No. 700 of 2018	Container Corporation of India Ltd. Vs. Kohinoor India (P) Ltd.	S.M. Zulfiqar Alam	K.K. Saine
10.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
11.	Comp. App. (AT) (Ins) No. 719 of 2018	Dena Bank Vs. Charu Sandeep Desai & Ors.	Amit Mahaliyan	Pooja Mahajan
12.	Comp. App. (AT) (Ins) No. 739 of 2018	Kishore Shanker Signapurkar Vs. Prime Soles and Anr.	Manu Yadav	

13.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
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12: 00 noon

For Hearing

14.	Comp. App. (AT) (Ins) No. 437 of 2018 & I.A. No. 1830 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. with	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
15.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd. with	Gaurav Singh	Arjun Asthana
16.	Comp. App. (AT) (Ins) No. 444 of 2018 & I.A. No. 1831 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. with	Honey Satpal	Mahesh Agarwal
17.	Comp. App. (AT) (Ins) No. 500 of 2018	Sundargarh Mines & Transport Vs. Orissa Manganese & Minerals Ltd. & Ors.	Vivek Mohanty	Arveena Sharma-R1 Srevita Ghosh- R2

For Hearing

18.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. & Anr.	Ravi Raghunath	P. Eswawamoorthy
19.	Comp. App (AT) (Ins) No. 560 of 2018	Sanjay Kumar Ruia Vs. Catholic Syrian Bank Ltd.	Sanjay Kumar	Nikhil Nair (R-1), Amisha Agarwal (R-2)
20.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. CCI & Anr.	AchyuthAjith Kumar	N. V. K. Srinivas
21.	TA (AT) (Competition) No. 32 of 2017 (Old Appeal No. 43/2016)	Piyush Joshi Vs. CCI & Ors.	Piyush Joshi	Gaurav Gupta R-1 DhruvRajainR-2 & R-3

02:00 PM

For Hearing (Part Heard)

22.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka & Anr.	Milan Singh Negi	Nakul Mohta
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By Order
-sd/-

Registrar